

LIST OF CREDITORS AS ON 14TH NOVEMBER, 2022

(VERSION.1)

**Pursuant to Regulation 13 of Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Corporate Debtor: M/s. Ramakrishna Housing Private Limited.

CP No-CP (IB) No. 08/7/AMR/2020

**SECURED FINANCIAL CREDITORS
(OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF
CREDITORS)**

S.No.	Name of Creditor	Amount of Claim	Amount Admitted	Amount under verification	Security Interest
1	LIC HFL	3,19,58,07,857	2,60,74,76,065	58,83,31,792	To be ascertained
2	Yes Bank	83,36,08,376	83,36,08,376	-	To be ascertained
	Total	4,02,94,16,233	3,44,10,84,441	58,83,31,792	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895

Authorisation for Assignment issued by IBBI valid till 13/12/2022